1	2	3	4
9.	Karnataka	Upper Bhadra Lift irrigation Project Chikkamagalur District, Karnataka by M/s Krishna Bhagya Jala Nigam Ltd, Government of Karnataka	10.7.2017
10.	Karnataka	Tubachi-Bableswara Project in Bagalkot District of by M/s Karnataka Neeravari Nigam Ltd., Government of Karnataka	31.7.2017
11.	Madhya Pradesh	Ken-Betwa Link Project Phase-I in Panna District of Madhya Pradesh by National Water Development Agency and Government of Madhya Pradesh	27.8.2017
201	8		
12.	Karnataka	Shiggaon Lift Irrigation Project in Haveri District of by M's Karnataka Neeravari Nigam Ltd., Government of Karnataka	23.2.2018
13.	West Bengal	Turga Pumped Storage (1000 MW) Project in Purulia District of West Bengal by M/s. West Bengal State Electricity Company Ltd	2.7.2018
14.	Odisha	Construction of Additional Spillway of Hirakud Dam in Sambalpur District of Odishaby Water Resources Department, Government of Odisha	2.7.2018
15.	Uttar Pradesh	Extension, Remodelling and Modernization (ERM) of Kosi Canal Systemin Rampur District of Uttar Pradesh by UP Irrigation and Water Resources Department, Government of Uttar Pradesh	26.9.2018

## **Elevated road in Bandipur forest**

2787. SHRI M.P. VEERENDRA KUMAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the response of Government to the proposal for elevated road over the forest to overcome the ban on night travel on the Bandipur forest stretch of Calicut-Bangalore road;

(b) the status of the proposal, expected time of clearance and completion of the elevated road project;

(c) whether there is any difference of opinion between States of Kerala and Karnataka on the project;

(d) if so, the details thereof;

(e) whether there are any other options other than the overhead road proposed in this situation; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The Ministry of Environment, Forest and Climate Change has not concurred with the said proposal.

(c) and (d) The Government of Karnataka has opposed any construction or opening up of the road during night hours, which passes through the Bandipur Tiger Reserve.

(e) and (f) The Ministry of Environment, Forest and Climate Change has suggested strengthening of the alternative route passing through Thithimati-Gonikoppa-Kutta.

## **Protection of lions in Gir Sanctuary**

2788. SHRIMATI VIJILA SATHYANANTH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that many lions died at Gir Sanctuary in Gujarat recently;

(b) whether it is also a fact that the deaths of lions at Gir Sanctuary in Gujarat is a very serious issue; and

(c) if so, the steps taken by government to save lions in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) Yes, it is a fact that many lions have died recently in Gujarat.

(b) State Government has reported that 24 lions have died between 12/9/18 to 1/10/2018 due to natural causes (infighting, respiratory and hepatic failure etc.)

(c) The Ministry of Environment, Forest and Climate Change, Government of India has taken several measures for the protection of Asiatic Lion. Asiatic Lion has been identified as one of the 21 Critically Endangered species for focused conservation